

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2018**

**NAME OF THE COMPANY: M/s. State Bank Of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Srikaanth S. iyyer & Mr. Gourav Goel Advocates for the Petitioner			
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ORDER

Matter is listed for final arguments. List before the Regular Bench on 11th
December, 2018


**(Deepa Krishan)
Member(T)**


**(Dr. Deepti Mukesh)
Member(J)**